

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/160(KB)2015
CONT.A./7(KB)2022,
COMP.APPL/92(KB)2022,
COMP.APPL/32(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	CHANDRA BASU VS CENTRAL LAND & BLDG SOCIETY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Arindam Guha, Adv.] For the Petitioners
Ms. Swapna Choubey, Adv.]
Ms. Arpita Dey, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. List the matter on **20.08.2024. at 12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**